

Prl. Family Court, Tumakuru
The following cases in the Court of I Addl. Prl. Judge, Family Court and Prl. Judge, Family Court, Tumakuru taken up for hearing on 12.06.2020.
Morning Session

Sl. No.	Case Number	Counse for petitioner	Counsel for respondent
1	OS.13/2019	Sri.L.S.Basheer Ahamed	Sri.G.Nagaraju
2	G&WC.13/2019	Sri.S.K.Mallikarjuna	Sri.G.Nagaraju
3	MC.103/2018	Sri.D.C.Himananda	Sri.P.Mahesh
4	MC.207/2018	Smt.A.C.Mamatha	Smt.T.C.P.Geetha
5	MC.91/2019	Sri.K.S.Jagannath	Sri.Shivalingaraju
6	MC.273/2019	Sri.S.V.Raveendranath Tagor	Sri.Arunkumar
7	MC.292/2019	Sri.Shivakumar	-
8	MC.314/2019	Sri.G.S.Ramesh	-
9	CrI.Misc.54/2018	Sri.B.R.Devaraju	Sri.Ramesh.S
10	CrI.Misc.190/2018	Sri.H.V.Ranganatha Reddy	Sri.B.Shivalingegowda

Note : In addition to other cases as per cause list.

Afternoon Session

Sl. No.	Case Number	Counse for petitioner	Counsel for respondent
1	OS.12/2019	Sri.M.Shafiullakhan	-
2	MC.177/2017	Sri.T.P.Mahesh	Sri.E.Hanumantharayappa
3	MC.47/2018	Sri.K.S.Lokesh	Sri.M.Mallikarjunaiah for R2
4	MC.111/2019	Sri.S.V.Raveendranath Tagor	Sri.B.V.Bojaiah
5	MC.338/2019	Sri.K.F.Inayathulla Shariff	-
6	EX.4/2019	Sri.P.K.Manjunath	Smt.T.Kavitha
7	CrI.Misc.84/2019	Sri.Chaluvaraju	Sri.Yathish.K.J
8	CrI.Misc.103/2019	Sri.R.Nagesh Rao Gaikwad	Sri.S.Ramesh
9	CrI.Misc.106/2019	Sri.H.P.Nataraj	-
10	CrI.Misc.219/2019	Smt.Marichannamma	Sri.Venkatesh.G

Note : In addition to other cases as per cause list.

Place : Tumakuru

Date : 11.06.2020

Sd/-
I Addl. Prl. Judge, Family Court,
Tumakuru.

Morning session

CAUSE LIST DATED 12-06-2020

IN THE COURT OF THE II Addl. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU

CAUSE LIST DATED 12-06-2020

MORNING SESSION

Sl.No.	Case No.	Stages	Plaintiff / Petitioner Advocate	Defendant/ Respondent Advocate
1	LAC. 14/2012	Arguments	A.N.G.	T.R.Y
2	O.S. 208/2013	Arguments	T.N.N.	K.S.J.
3	O.S.323/2013	For objection on IA	S. Bhaskar Reddy.	K.S.
4	SC. 02/2014	Arguments	K.N. Rajashekhar.	E.H.
5	O.S. 129/2014	Arguments	S.C.	K.S.S.
6	M.V.C.1457/2018	Arguments	T.P.M	H.M.N.
7	ECA. 07/2019	Arguments	B.E	B.S.I.
8	O.S.319/2014	Hearing	M.J.K.	K.H.
9	O.S. 329/2015	Hearing	S.N. Raghu	S.S.
10	O.S.205/2017	For objection on IA	J.M. Mutharayappa.	B.S.

[Handwritten Signature]
11/6/2020

VC II Addl. Senior Civil Judge and JMFC.,

Tumakuru.

Afternoon session

CAUSE LIST DATED 12-06-2020

IN THE COURT OF THE II Addl. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU

CAUSE LIST DATED 12-06-2020

AFTERNOON SESSION

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S.335/2017	Hearing	D.A.Rajesh Guptha	C.P.
2	R.A. 10/2018	Arguments	B.C.S.	K.S.J.
3	O.S. 165/2018	Hearing	T.G.	M.G.
4	E.X. 169/2018	Summons	S.S.	A.N.G.
5	F.D.P.17/2018	Hearing	K.N.R.	C.S.
6	E.C.A. 16/2018	Hearing	K.H.D.	J.B.
7	M.A.25/2018	Hearing	M.M.	S.S.
8	O.S. 404/2018	Hearing	M.E. Nijalingappa	E.H.
9	R.A. 154/2018	Hearing	T.R.Y.	K.P.M.
10	R.A. 118/2018	Arguments	F.S.B.G	C.K.M

[Handwritten Signature]
11/6/2020

VC II Addl. Senior Civil Judge and JMFC.,

Tumakuru.

List of cases of hearing matter in the Court of the 2nd Addl. Civil Judge and JMFC., Tumakuru on dated 12-06-2020						
Sl. No.	Case No.	Stage	Complainant	Accused Name	Complainant/ Plaintiff Advocate	Accused/Def endant Advocate
Morning Session 11.00 P.M. to 2.00 P.M						
1	OS 724/2007	Arguments	Venkateshaiah	Muniyappa	GSRS	NVN
2	OS 608/2012	Arguments	Ramanna	Gangabyraiah	SPK	MN
3	OS 1192/2011	Arguments	Ramanna	Gangabyraiah	CK	MN
4	Civil Mis. 19/2012	Arguments	Kishore kumar	Shivakumar	KAB	KNR
5	CC 2261/2013	Arguments	Kora PS	Shivakumar	APP	DB
6	Civil Mis.3/2014	Hearing	H.M. Siddappa	H.S. Mohan kumar	BS	HSBR
7	CC 3208/2015	Arguments	B.H. Ganganna	Venkatalakshamma	HPM	HVR
8	1565/2020	Hearing	Town PS	Dhakshayini	APP	MZ
9	1582/2020	Committal	Kora PS	Manohar R @ Manu	APP	-----
10	OS 320/2008	Hearing	Muddaramaiah	Siddaramaiah	RVD	HSBR
Afternoon Session 2.45 P.M to 5.30 P.M						
11	OS 597/2008	Arguments	Shivamma	Vasantha	HVR	KSS

Sheet1

12	OS 1130/2008	Arguments	Maranna	Guddamma	NMA	RNRG
13	OS 561/2010	Hearing	Gangathimmegowda	Boregowda	HGN	SRR
14	OS 324/2011	Hearing	Puttamma @ Chikkathimmakka	Venkatachaliah	M. Nagaraju	SKR
15	Os 708/2012	Arguments	Kadiraiah	Shivanna	TNG	TRR
16	Civil Mis.16/2015	Hearing	N. Govindaiah	Puttamma	LN	SRR
17	CR.30/2020	Hearing	Excise PS	Mahalingaiah	-----	-----
18	OS 714/2020	Hearing	Hanumantharayappa	Nagaraju	HN	PS
19	CC 1680/2014	Arguments	Kora PS	Ahmed Sab @ Abdul Ahmed	APP	MA
20	CC 1574/2020	Hearing	Town PS	Rasheed Pasha	APP	-----

Place: Tumakuru
Date: 11-06-2020

2nd Addl. Civil Judge and JMFC.,
Tumakuru.

List of cases for hearing in the court of the IV Civil Judge & JMFC., Tumakuru (I/C II Addl. Civil Judge & JMFC., Tumakuru) as on 12.06.2020.

Sl. NO	Case NO.	Stage	Complainant/Plaintiff	Accused/Defendant	Complainant/Plaintiff Advocate	Accused/Defendant Advocate
Morning Session at 11.00 a.m. to 02.00 p.m.						
1	OS 1067/2010	For Arguments	Chikkathayamma and another	Kantharaju & others	HSBR	KPM
2	OS 307/2014	For Arguments	Iqbal Ahamed	Abdul Sattar	GHS	SL
3	OS 1166/2011	For Hearing	Bheemanna	Puttahanumaiah	RR	GKR
4	OS 418/2016	For Hearing	Chandrashekarappa & other	B.G. Gangaiah	KNS	TNG
5	OS 254/2016	For Arguments	Medara Janangada Sri chowdeshari ammanavara devasatanada abhiruddi hagu seva samithi	Adishakthi Sri choudeshwari devasatanada trust	MAC	
6	CC 2411/2007	For Arguments	HPS	Kumara & another	APP	TNG/ HVR
7	GSC 146/2020	For clarification	JPS	Kumara Sen	APP	TSJ
8	GSC 147/2020	For objection	JPS	Tanveer Pasha	APP	RH
9	GSC 147/2020	For Hearing	HPS	Mazar Ahamed	APP	PSR
10	CR. 80/2020	For surety	HPS	Unknown	APP	RK
Afternoon Session at 02.45 p.m. to 05.30 p.m.						
1	OS 555/2013	For Arguments	K.A. Anitha	Sr. Manager, Oil corporation Ltd., Bangalore	MSH	TSV
2	OS 323/2013	For Arguments	Shivakumar	Narasimhamurthy	SM	TNG
3	OS 639/2014	For Arguments	Ramaiah	Shashikala & others	BRD	SS
4	OS 971/2016	For Hearing	Lakshamma	Kempaiah	CK	TRR
5	OS 499/2019	For Hearing	Jayamma	Ramalingamma	HRK	JP
6	CC 3598/2011	For Arguments	HPS	Chikkanna	APP	BCG
7	CC 3600/2011	For Arguments	HPS	Chikkanna	APP	BVR
8	CC 477/2012	For Arguments	HPS	Nazirulla	APP	RVD
9	CC 503/2020	For surety	HPS	Manjunatha	APP	BSJ
10	GSC 148/2020	For objection	HPS	Manjunatha A	APP	

**Place: Tumakuru
Date: 12.06.2020**

Sd/-
**IV Addl. Civil Judge & JMFC.,
Tumkur**

**List of hearing cases in the Court of the V Addl. Civil Judge and JMFC., Tumakuru on dated
12.06.2020**

SI No.	Case No	Stage	Plaintiff / Complainant Name	Defendant /Accused Name	Plaintiff/ Complainant advocate	Defendant/ Accused Advocate
Morning Session 11.00 AM to 02.00 PM						
1	O.S.1127/2009	Arguments	Mayanarasamma	Gowramma	R.N.R.G.	K.S.
2	O.S.40/2009	Arguments	Narasamma	Revamma and Others	BMU	SVR
3	O.S. 789/2009	Arguments	Byategowda	Byataiah	RVD	RPP, D5- GP
4	O.S.537/2010	Arguments	Ramaiah	M.L.Narasimhamurthy	E.H.	G.S.
5	O.S.82/2017	Hearing	H.Chethan	Chikkanna	M.M.	D4-E.H. D5-S.K.M.
6	O.S.690/2017	Hearing	D.N.Prabhuswamy	T.Syed Abdul Khadar.	M.C.P.	D1-T.L.S.
7	O.S.296/2019	Hearing	Pali Rangaiah	S.Paramashivaiah	H.H.	M.M.
8	O.S.682/2019	Hearing	Mohamood Khan	The Commissioner	A.M.	D1 K.R.M,D2-Exp.
9	O.S.678/2019	Hearing	Najmunnisa	The Commissioner	A.P.M.	D1-KRM,D2-Exp
10	O.S.679/2019	Hearing	Gulnaz Parveen	The Commissioner	A.P.M.	D1-KRM,D2-Exp
Afternoon 2.45 PM to 5.30 PM						
1	O.S.809/2011	Arguments	Sharadamma	Thimmaiah	RB	D2-T.N.N.
2	O.S.906/2016	Hearing	Rudraiah	The Chief Secretary	S.S.	D2-A.N.G.D6-G.B.R.
3	O.S.100/2017	Hearing	G.N.Lakshmi narasimhaiah	G.M.Anand	R.N.R.G.	D1 ,D2,D4,D5,D8, D9 and D11 to 13 -N.K.D6 and D10 H.V.M.D7M.M.
4	O.S. 570/2018	Arguments	Karnataka Bank	Anitha Lakshmi	THV	NRJ
5	O.S. 58/2019	Hearing	Devamma	The Tahsildar & others	VRV	JBS, ANG
6	O.S. 374/2019	Hearing	Gurusiddaiah	Siddalingaiah	RH	BNR
7	O.S.216/2020	Hearing	Suma	Neelamma	B.C.P.	
8	O.S. 547/2019	Hearing	Moodlaiah	Chikkanna	CH	GN, MBC
9	O.S.748/2019	Hearing	Fayaz Ahamed	C.B.Rajamma	T.R.R.	C.S.V.
10	O.S.918/2019	Hearing	Nagaraju	Krishnappa	S.K.P.N.	H.C.A.

**Place: Tumakuru
Date : 10.06.2020**

**V Addl. Civil Judge & J.M.F.C.,
Tumakuru**

**List of hearing cases in the Court of the V Addl.Civil Judge and JMFC., Tumakuru
on dated 12.06.2020**

SI No.	Case No	Stage	Plaintiff / Complainant Name	Defendant /Accused Name	Plaintiff/ Complainant advocate	Defendant/ Accused Advocate
Morning Session 11.00 AM to 02.00 PM						
1	O.S.40/2009	Arguments	Narasamma	Revamma and Others	BMU	SVR
2	O.S.789/2009	Arguments	Byategowda	Byataiah	RVD	RPP, D5- GP
3	O.S.1127/2009	Arguments	Mayanarasamma	Gowramma	R.N.R.G.	K.S.
4	O.S.537/2010	Arguments	Ramaiah	M.L.Narasimhamurthy	E.H.	G.S.
5	O.S.82/2017	Hearing	H.Chethan	Chikkanna	M.M.	D4-E.H. D5-S.K.M.
6	O.S.678/2019	Hearing	Najmunnisa	The Commissioner	A.P.M.	D1-KRM,D2-Exp
7	O.S.679/2019	Hearing	Gulnaz Parveen	The Commissioner	A.P.M.	D1-KRM,D2-Exp
8	O.S.682/2019	Hearing	Mohamood Khan	The Commissioner	A.M.	D1 K.R.M,D2-Exp.
9	O.S.216/2020	Hearing	Suma	Neelamma	B.C.P.	
10	O.S.295/2020	Hearing	Rangaswamaiah	R.Gopalakrishna	T.H.K.	
Afternoon 2.45 PM to 5.30 PM						
1	O.S.809/2011	Arguments	Sharadamma	Thimmaiah	RB	D2-T.N.N.
2	O.S.906/2016	Hearing	Rudraiah	The Chief Secretary	S.S.	D2-A.N.G.D6-G.B.R.
3	O.S.690/2017	Hearing	D.N.Prabhuswamy	T.Syed Abdul Khadar.	M.C.P.	D1-T.L.S.
4	O.S. 570/2018	Arguments	Karnataka Bank	Anitha Lakshmi	THV	NRJ
5	O.S. 58/2019	Hearing	Devamma	The Tahsildar & others	VRV	JBS, ANG
6	O.S.296/2019	Hearing	Pali Rangaiah	S.Paramashivaiah	H.H.	M.M.
7	O.S. 374/2019	Hearing	Gurusiddaiah	Siddalingaiah	RH	BNR
8	O.S. 547/2019	Hearing	Moodlaiah	Chikkanna	CH	GN, MBC
9	O.S.748/2019	Hearing	Fayaz Ahamed	C.B.Rajamma	T.R.R.	C.S.V.
10	O.S.918/2019	Hearing	Nagaraju	Krishnappa	S.K.P.N.	H.C.A.

Place: Tumakuru
Date : 11.06.2020

V Addl. Civil Judge & J.M.F.C.,
Tumakuru

